

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 4012/2025

SANJAY KUMAR KANAUIYA

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 16-12-2025 This appeal was called on for hearing today.

For Appellant(s) :

Mr. Jitendra Kumar, AOR
Mr. Abhisek Krishna, Adv.
Mr. Rudresh Tripathi, Adv.

For Respondent(s) :

Ms. Tulika Mukherjee, AOR
Mr. Beenu Sharma, Adv.
Mr. Venkat Narayan, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Reply has already been filed by the sole respondent.

As per office report, digital copy of records of High Court have already been received. Let soft copy of the same be provided to Ld. Counsels for the parties in light of Circular F.No.01/Judl./2025, dated 10.01.2025.

Scanned soft copies of Trial Court records are yet to be received. Let a reminder be issued.

List again on 28.01.2026.

Let copy of the ROP be furnished to the concerned AOR for information and compliance.

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SUJATA SINGH
Registrar